

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 633 of 1999
(OA.562 of 1996)

Date of Order: 3.3.2000

Present : Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman
Hon'ble Mr. B.P. Singh, Administrative Member

UNION OF INDIA & ORS.(POST)

VS

ASHOKE KR. ROY & ORS.

For the Applicants : Ms. U. Sanyal, counsel

For the respondents : None
(O.P.)

Ms. U. Sanyal, ld. counsel for the applicants in M.A. is present. None appears for the Opposite Party. On prayer made by Ms. Sanyal, ld counsel for the applicants in M.A. matter stands adjourned to 12.5.2000 for Orders. Copy of the ~~M.A.~~ be served upon the Opposite Party within two weeks before the next date and reply to the same be filed within a week thereafter.

2. Plain copy of this Order be handed over to both parties for communication and compliance.

MEMBER(A)

VICE-CHAIRMAN